

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 320/99

Thursday, this the 18th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

P. Varadarajan,
S/o. Palanivelu,
Ex-Casual Labourer,
Southern Railway,
Palghat,
Residing at:
Kurukku Salai(Cross Road),
Noyyal P.O., Karur District.

...Applicant

By Advocate Mr. T.C. Govindaswamy

Vs.

1. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
2. The Senior Divisional Personnel Officer,
Southern Railway, Palghat Division,
Palghat.

...Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 18.3.99, the
Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to include
his name at the appropriate place in the Divisional List of
casual labourers belonging to the Civil Engineering Department
of the Southern Railway, Palghat Division and to grant conse-
quential benefits.

2. When the O.A. was taken up, the learned counsel appearing
for the applicant submitted that it is suffice to direct the
second respondent to consider and dispose of A-3 representation

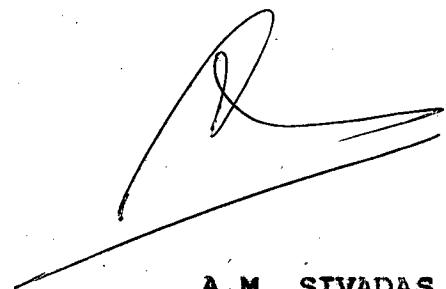
submitted by the applicant dated 14.12.98. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the second respondent is directed to consider A-3 representation and pass appropriate orders within three months from the date of receipt of a copy of this order.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to forward a copy of this order along with a copy of the O.A. to the respondents.

Dated the 18th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv
18399

LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-3:

True copy of the representation dated 14.12.98 submitted by the applicant to the second respondent.